

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

TP No. 47-A/2016, 47-B/2016 with  
TP 47/397-398/NCLT/AHM/2016(New)  
C.A. No. 307 of 2013, 97 of 2014 with  
C.P. No. 79/397-398/CLB/MB/2013(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017**

Name of the Company: Manoj T Agarwal  
V/s.  
Sushma Namkeen Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------------------------	-------------	----------------	-----------

1.	CA ARPAN SHAH	CA & AR for P. 1 to 3	Petitioner 1 to 3	
----	---------------	--------------------------	----------------------	---


2. **ORDER**

Learned FCA Mr. Arpan Shah present for Petitioner. None present for Respondents.

Proof of service of order dated 03.04.2017 not filed by the petitioner.

Petitioner is directed to serve copy of this order on Respondents and file proof of service.

List the matter on 08.08.2017.

  
**BIKKI RAVEENDRA BABU**  
MEMBER JUDICIAL

Dated this the 17<sup>th</sup> day of May, 2017.